

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.24/(MAH)/2010

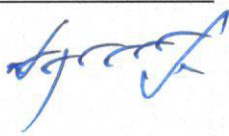

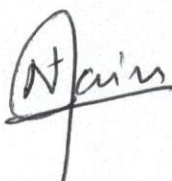
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd. & Ors.
V/s.
Shishir B. Nevatia & Anr.

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act 1956

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dilip Nevatia	Director & Petitioner	
	Anju Singh with B.K. Bali	for Respondents	
	Neta Jain	"	

COMMON ORDER

T.C.P. No. 24/284(4) CLB/MB/MAH/2010

T.C.P. No. 43/397-398/CLB/MB/MAH/2011

1. One of the Director Mr. Dilip Nevatia is present.
2. The Learned Counsel for respondent is present.
3. Due to paucity of time, the matter could not be proceeded.
4. By the order of the Bench next date is 14.02.2017, duly communicated to both the sides.

Dated: 12.01.2017.

Sd/-
M. K. SHRAWAT.
MEMBER (JUDICIAL).